

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2545
ANSWERED ON 2ND AUGUST, 2018

COMPLIANCE OF TRAFFIC RULES

2545. SHRIMATI VASANTHI M.:
SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the Government is considering to ensure 100% compliance of traffic rules by 2030 that every two wheeler rider wears standard helmets, car occupants wear seatbelts and child restrains besides bringing laws to stop or restrict use of mobile phones when driving to reduce road accidents and fatalities;
- (b) if so, the details thereof;
- (c) whether it is also true that the consensus was achieved at a global meeting called by World Health Organization at Geneva to seal the road safety global voluntary performance targets; and
- (d) if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Yes madam. This Ministry has issued a notification G.S.R 1483(E) dated 07.12.2017 vide which Motor vehicles of category M1, manufactured on and after the 1st day of July, 2019, are to comply with the additional safety features like seat belt reminder, manual over-ride, speed alert system vehicle reverse gear sensor etc. and its requirements as stipulated in Automotive Industry Standard (AIS) 145 -2017. Government has mandated use of protective head gear while riding motor cycle of any class or description conforming to the standards of Bureau of Indian Standards in Section 129 of the Motor Vehicles Act, 1988. Government has issued a notification G.S.R 634(E) dated 23.06.2017 mandating Motor Vehicles (Driving) Regulations, 2017 vide which it has been mandated that the driver shall not use any hand held mobile phone or other communication device. The implementation of the Motor Vehicles Act, Central Motor Vehicles Rules, 1989 comes under the purview of State government.

(c) & (d) Yes Madam, a consensus was achieved at a global meeting called by World Health Organization at Geneva to achieve road safety global voluntary performance targets such as promotion of use of standard helmets, safety belts or standard child restraint system, prohibition of the use of mobile while driving and to establish a comprehensive multisectoral national road safety action plan with time bound targets etc.
